## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P.	Purpose	Sectio	Name of the Parties	
C.A. No.	No.		n	M/s. / Mr.	
CA 241/15	TP	Clarification	621A	M/s B.M.M Ispat Ltd.,	
	189/16	_		,	

SL.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
		(PETITIONER) (RESPONDENT)	

## ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to  $20/04/2017._{7}$ 

∠ Member (J)

Member (T)